

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.332 of 2013

AND

IA No.158 of 2015

Dated : 26th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s. Lanco Kondapalli Power Ltd.,

.... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Sakya Singha Chaudhuri

Counsel for the Respondent (s)

:

Mr. Anand K Ganesan

Ms. Swapna Seshadri

Mr. Ishan Mukherjee for R-2 to R-7

ORDER

In this Appeal, written submissions have been filed on behalf of the contesting parties.

Post the Appeal for hearing on **11th September, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/rkt